NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2995 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 502 of 2025	Pranav Ansal Vs. IL&FS Financal Services Ltd. & Anr.	Anshul Sharma

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2. Website: www.nclat.nic.in Assistant Registrar